

SHRI RAM NAIK : Sir, is it that what I am saying is not going on record ?

MR. SPEAKER : What I said will go more on record. What I said was this, Shri Ram Naik is an honourable and a responsible Member of this House and when he says something, I believe it. I have said so.

...(Interruptions)

11.04 hrs.

PAPERS LAID ON THE TABLE

[English]

Detailed Demands for Grants of the Ministry of Labour for the year 1997-98

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : Sir, on behalf of Shri M. Arunachalam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Labour for the year 1997-98.

[Placed in the Library, See No. LT—1656/97]

...(Interruptions)

11.05 hrs.

MESSAGE FROM RAJYA SABHA

AND

BILL AS PASSED BY RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Bill, 1997 which has been passed by the Rajya Sabha at its sitting held on the 13th March, 1997."

Sir, I lay on the Table the Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Bill, 1997, as passed by Rajya Sabha on the 13th march, 1997.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, the examinees of Class 12 are subjected to great deal of hardships due to the difficult, unconventional and out of syllabus questions set by the CBSE. So, I request that re-examination in respect of Physics should be held or some grace marks be given ... (Interruptions)

MR. SPEAKER : How can you raise it here ?

...(Interruptions)

MR. SPEAKER : Nothing will go on record.

...(Interruptions)*

BUSINESS OF THE HOUSE

11.07 hrs.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 17th March, 1997 will consist of :—

1. Discussion on the Statutory Resolutions seeking disapproval of the following Ordinances and consideration and passing of the Bills replacing these Ordinances :—

- (a) The Reserve Bank of India (Amendment) Ordinance, 1997.
- (b) The Telecom Regulatory Authority of India Ordinance, 1997
- (c) The National Environment Appellate Authority Ordinance, 1997.

2. Consideration of any item of Government Business carried over from today's Order Paper.

3. Further General Discussion on General Budget for 1997-98.

4. Discussion and Voting on :—

- (a) Demands for Grants on Account (General) for 1997-98.
- (b) Supplementary Demands for Grants (General) for 1996-97.
- (c) Demands for Excess Grants (General) for 1994-95.

5. Discussion on the Statutory Resolution seeking disapproval of the Port Laws (Amendment) Ordinance, 1997 and consideration and passing of the Port Laws (Amendment) Bill, 1997 as passed by Rajya Sabha.

*Not recorded.